

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No.76 of 2017 (SZ)**

Applicant(s)

Respondent(s)

M/s.B.J.Expo Pvt. Ltd.
Rep. by its Managing Director
No.14, Alamathi Road,
Vellanur Village, Avadi,
Chennai

Vs Tamil Nadu Pollution Control Board
Rep. by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai 600032 and others

Legal Practitioners for Applicant (s)

Legal Practitioners for Respondents

Mr.Sathish Parasaran
For M/s.D.Ravichander,
P.Saritha, & P.Dinesh Kumar

Note of the Registry	Orders of the Tribunal
Item No. 4	<p>Date: 19th September, 2017</p> <p>We have heard Mr.Sathish Parasaran, learned Senior Counsel appearing for the appellant. Admit. Issue notice to the respondents. Mrs.Yasmeen Ali takes notice for respondent Nos.1 to 3. Issue notice to all other respondents. Private notice is also permitted. In the meantime, the 2nd respondent, District Environmental Engineer, Tamil Nadu State Pollution Control Board, Ambattur is directed to produce all the records on the next date of hearing to enable the Tribunal to pass necessary orders.</p> <p>Post this appeal alongwith Application No.130 of 2015 on 21.09.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>